

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : T. Shanmugapriya
Vs
Embassy Travel & Tours Private Ltd & 3

MAIN PETITION NUMBER : CP/279/2020
(IA/MA) APPLICATION NUMBERS

IA/591/2020

ORDER

Present: Ms. Aishwarya, Ld. Counsel for Petitioner.
Ms. Kirithika, Ld. Counsel for R1 and R2.
None for R3.

Affidavit of service has been filed vide SR. No. 1340 dated 14.03.2024 serving the amended petition to all the three Respondent by way of e-mail.

List the petition for hearing on **29.05.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[JYOTI KUMAR TRIPATHI]
MEMBER (JUDICIAL)